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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.10.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing IA in DY No. 5325/19 & IA in DY No. 5326 (memo)	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Shri Pankar Khetan, IRP

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV

for IRP

Mukesh Yadav

ADVOCATE FOR RESPONDENT/s:

for CoC

Sathyam

CA. G. SATHYANARAYANA

94495-32815

for Financial Counsel

Vignesh

Vignesh shetty

7829893577

**ORDER**

Heard Shri Mukesh Yadav, learned Counsel for IRP and Shri Vignesh Shetty, learned Counsel for Petitioner and Shri G.Sathyanarayana, learned PCA for CoC. Post the case on **24.10.2019**

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan

  
**Verified**  
Clerk Officer